## MADHYA PRADESH POWER GENERATING COMPANY LIMITED

(A GOVERNMENT OF M.P. UNDERTAKING) CIN-U40109MP2001SGC014882

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No. 07-12/CS-MPPGCL/CERC/Regulations FY-20 FY-24/128 Jabalpur Date: 28/01/2019

To,
The Secretary
Central Electricity Regulatory Commission,
3<sup>rd</sup> and 4<sup>th</sup> Floor Chanderlok Building,
36, Janpath
New Delhi -110001

Sub: Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 (Draft) for the tariff period from 01.04.2019 to 31.03.2024.

Ref: Hon'ble CERC's Letter No.L-1/236/2018/CERC dtd. 14.12.2018.

In the subject matter, the Hon'ble Commission vide letter under reference has notified the draft. The comments/ suggestions of MP Power Generating Co. Limited on Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 (Draft) for the tariff period from 01.04.2019 to 31.03.2024, are enclosed herewith as **Annexure** in 3 copies. The soft copy of the same has also been emailed on tariff.regulation@cercind.gov.in.

It is, humbly requested to kindly consider MP Power Generating Company Limited's Comments/ Suggestions on the same.

Encl: - As above.

(S.K. Saxena)
Chief Engineer (C.S.)
MPPGCL: Jabalpur.